

**Nomination List of Judicial Officers for
Orientation Course on the Functioning of JJB as a Bench & Core Provisions of
Juvenile Justice (Care & Protection of Children) Act, 2015) for Principal
Magistrate JJBs, Member Social Worker JJBs, Public Prosecutors JJBs &
Special Juvenile Police Unit
(Full Strength)
on
10th May, 2024**

Sl. No.	Name of Officer	Present Posting	Civil/ Police District	Place of Posting
1	Mr. Deepak Kumar-I	Principal Magistrate, JJB-VII	South-West	Dwarka
2	Mr. Mohit Sharma	Principal Magistrate, JJB-I	Central	Kingsway Camp
3	Ms. Dhanashree Deka	Principal Magistrate, JJB-III	Central	Sewa Kutir, Kingsway Camp
4	Mr. Vivek Beniwal	Principal Magistrate, JJB-II	Central	Ferozshah Kotla
5	Ms. Akriti Mahendru	Principal Magistrate, JJB-VI	East	Family Court Complex, Vishwas Nagar
6	Ms. Deepali Srivastava	Principal Magistrate, JJB-IV	East	Family Court Complex, Vishwas Nagar
7	Mr. Ashwani Panwar	Principal Magistrate, JJB-V	East	Family Court Complex, Vishwas Nagar

5621
8622

Dr. Aditi Choudhary

D.H.J.S

Director (Academics)

Chairperson (Officiating)



DELHI JUDICIAL ACADEMY

(High Court of Delhi)

Sector-14, Dwarka, New Delhi-110078

011-20892191, 011-28036502 (O)

011-28036687 (Fax)

Email: dja@nic.in

No. DJA/Trg./MS-03/JJB/1815/2024 /2142

05th April, 2024

To,

1. The Ld. Principal District & Sessions Judge, Central District, THC.
2. The Ld. Principal District & Sessions Judge, South-West, Dwarka
3. The Ld. Principal District & Sessions Judge, East District, KKD.

Sub.: Orientation Course on the Functioning of JJB as a Bench & Core Provisions of Juvenile Justice (Care & Protection of Children) Act, 2015 for Principal Magistrate JJBs, Member Social Worker JJBs, Public Prosecutors JJBs & Special Juvenile Police Unit (Full Strength) scheduled for 10th May, 2024.

Respected Sir/Madam,

As per approval of the Hon'ble High Court of Delhi, the Delhi Judicial Academy is conducting an "Orientation Course on the Functioning of JJB as a Bench & Core Provisions of Juvenile Justice (Care & Protection of Children) Act, 2015" for Principal Magistrate JJBs, Member Social Worker JJBs, Public Prosecutors JJBs & Special Juvenile Police Unit (Full Strength) on 10th May, 2024.

The nomination list of Judicial Officers for the aforesaid programme is enclosed as Annexure 'A'. The schedule of the programme shall be communicated to the participants in due course.

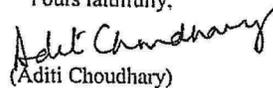
It is requested that the nominated Judicial Officers posted in your district may kindly be communicated about their nomination in the aforesaid programme through your good office.

In case an Officer requires exemption from attending the aforesaid programme, he/she may move their application in advance through the concerned Principal District & Sessions Judge. If the exemption is required on urgent basis, an intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the concerned Principal District & Sessions Judge. In case the nominated officer is transferred/ proceeded on long leave, the successor judge shall stand nominated for the programme automatically.

The nominated Judicial Officers may kindly be advised not to list any judicial work on 10th May, 2024, so that litigants and lawyers are not inconvenienced. In case some judicial work has already been listed, it may be preponed or adjourned accordingly, to the extent possible.

With regards,

Yours faithfully,


(Aditi Choudhary)

Encl: As above.

No. DJA/Trg./MS-03/JJB/1815/2024

05th April, 2024

Copy for OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS)

- The Chief Metropolitan Magistrate, Central District Court, Delhi.

No. 24071-24080/JOTP/Gaz./2024

Dated, Delhi the 15 April 2024

(Aditi Choudhary)

As directed copy of letter bearing no. DJA/Trg./MS-03/JJB/1815/2024/2142 dated 05.04.2024 received from the Ld. Director (Academics), Chairperson (Officiating), Delhi Judicial Academy, Dwarka, New Delhi, forwarded for information and necessary action to :-

1. The Concerned Judicial Officers of Central District, Tis Hazari Court, Delhi (as per list attached with the letter as Annexure 'A').
2. The PS to Ld. Principal District & Sessions Judge (HQs), Delhi.
3. The Branch In-charge, Facilitation Centre, Tis Hazari Court, Delhi.
4. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
5. The LAYERS for uploading the same.
6. The Branch In-charge, Pool Car Section, Tis Hazari Courts, Delhi.


(Ravinder Bedi)

District Judge (Commercial Court)

Officer In-charge Judicial Branch, Central

for Principal District & Sessions Judge(HQs)

Tis Hazari Court, Delhi.